

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 58 of 2012

Dated : 20th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda

ORDER

Written Submissions have already been filed by the learned counsel for the Appellant.

No representation has been made on behalf of Respondent no.2. Mr. Manoj Dubey, the learned counsel appeared on behalf of Respondent No.2 on one occasion, and subsequently, he never appeared.

The learned counsel for the Appellant submits that he will send a written intimation to the Respondent No.2 as well as its counsel about the next date of hearing.

Post the matter for hearing on **14.03.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson